#### GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### LOK SABHA

### STARRED QUESTION NO. 337. TO BE ANSWERED ON WEDNESDAY, THE 11<sup>TH</sup> DECEMBER, 2019.

#### INDUSTRIAL DEVELOPMENT PROJECTS

#### \*337. SHRIMATI VANGA GEETHA VISWANATH:

## Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether the Government proposes to assist the Government of Andhra Pradesh for implementation of Backward Areas Ultra Mega Integrated Automobile Project to develop the most backward and rural areas in the State particularly the setting up of automobile industries in Tirupati, Nellore and Anantapur areas and if so, the details thereof;
- (b) whether the Government proposes to develop areas like Satyavedu and Tada in Chittoor district of Andhra Pradesh industrially, given that Krishnapatnam and Chennai ports are near these areas;
- (c) if so, the details thereof and the progress made in this regard; and
- (d) if not, the reasons therefor?

#### ANSWER

## वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d): A Statement is laid on the Table of the House.

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# STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 337 FOR ANSWER ON 11<sup>TH</sup> DECEMBER, 2019.

- (a): The Government of Andhra Pradesh, vide G.O. Ms. No. 40 Industries & Commerce (P&I) Department dated. 08.03.2017, issued "Ultra Mega Integrated Automobile Projects Policy for Backward Areas of Andhra Pradesh". The policy shall remain in force up to 31-03-2022. Under this policy, the Government has approved the following fiscal benefits covering the categories of:
  - a) Ultra-Mega Integrated Automobile Projects
  - b) Associates/ Ancillaries to UMIAP
  - c) Land and Infrastucture
  - d) Non-fiscal Incentives
  - e) Fiscal Incentives and
  - f) GST Scenario Fiscal Incentives

The Government of India has provided investment allowance under section 32AD of the Income Tax Act under "Backward Areas Ultra Mega Integrated Automobile Projects Policy".

(b) & (c): Industrial Corridor Programme is aimed at development of greenfield sustainable industrial cities in India which can compete with the best manufacturing and investment destinations in the world creating employment opportunities and economic growth leading to overall socio-economic development.

After the Delhi Mumbai Industrial Corridor Project, the Government of India has planned four more industrial corridors in December, 2016 including the East Coast Economic Corridor (ECEC) with Vizag Chennai Industrial Corridor (VCIC) as Phase 1.

The State of Andhra Pradesh is covered under two Industrial Corridors, namely, Chennai-Bengaluru Industrial Corridor (CBIC) and Vizag Chennai Industrial Corridor (VCIC). Priority nodes identified for development are as follows:

- i. Krishnapatnam node under CBIC;
- ii. Vishakhapatnam & Chittoor under Phase 1 of VCIC.

The Government of Andhra Pradesh has developed an Industrial Park at Tada in Nellore District with an extent of 95.15 acres.

A multi product Sri-City Industrial Park has been developed in Satyavedu in Chittoor District in an extent of 7,000 Acres which includes SEZ and DTA.

(d): Question does not arise.